

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.08.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)134/10/HDB/2017
NAME OF THE COMPANY	Nizam Deccan Sugars Limited
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ramakrishna Gupta	PC/IRP	ramakrishna.fcs@gmail.com	mequt 23/10/17
A Nagaraj Kumar	Advocate	+99630 33314	ANR

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.A.Nagaraj Kumar, learned counsel for the petitioner and Mr.R.Ramakrishna Gupta, IRP.

Post the case on 28.11.2017.

Sd/-
Member (Technical)

[Signature]
Member (Judicial)